GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1448 ANSWERED ON:22.03.2012 QUOTA IN RAILWAY STALLS Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have fixed any quota for Scheduled Castes and Scheduled Tribes to run stalls at railway stations;

(b) if so, the details thereof;

(c) whether the norms of the said quota are being flouted;

(d) if so, the details of such complaints received and the action taken by the Railways against the concerned officials in this regard so far, zone-wise; and

(e) the corrective measures taken or being taken to check the recurrence of such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): Yes, Madam.

(b): As per new Catering Policy, 2010 a 25% reservation has been earmarked in allotment of minor static catering units at A, B & C category of railways stations, out of which 6% and 4% are reserved for scheduled castes and scheduled tribes respectively. At D, E & F category of railway stations 49.5 % reservation has been earmarked for different reserved categories and out of which 12% and 8% are reserved for scheduled castes and scheduled tribes respectively.

(c) to (e): No, Madam. The allotment of minor catering units under different reserved categories is a continuous process and the measures are taken to fulfill the earmarked quota. The same is processed by the railways from time-to-time to ensure the norms.